Dr. Mahadeva Prasad: I introduce the Bill.

Bills Introduced

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 31)

भी मधु लिमये : (मुंगेर) : मैं प्रस्ताव करता हं :

> "कि भारत के संविधान में आगे संगोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिसये : मैं विद्येयक को पेश करता हं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16)

श्री मधु लिनये (मुंगेर) : मैं प्रस्ताव करता हं :

"कि भारत के संविधान में त्रागे संशो-धा करन पाले विशेषक को पेश करने की प्रतुनेति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी मधुलिमये : मैं विश्वयक को पेश करताहं।

CONSTITUTION (AMENDMENT) BILL

(Amendment of articles 22, 32 and omission of article 359)

भी मधुलिमये (मुंगेर) : मैं प्रस्ताव करता हं:

> ''कि भारत के संविध।न में ध्राग संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।''

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी मधुलिमये : मैं विधेयक को पेश करताहुं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 83 and 172)

भी मणुलिमये (मगेर) : मैं प्रस्ताव करताहुं:

''कि भारत के संविधान में घागे संशोधन करने वाले विधेयक को पेश करने की बनुमति दी जाये।''

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्रीमधुलिमये मैं विधेयक को पेश करलाहं।

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 17-2-66.